

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO-2230**  
ANSWERED ON- 09/12/2024

**IRREGULARITIES IN CONDUCTING EXAMINATIONS IN KERALA**

**2230. SHRI M K RAGHAVAN:**

Will the Minister of EDUCATION be pleased to state:

- a) whether the Government has noticed any irregularities in the conduct of examinations and attendance of students in some autonomous colleges in Kerala especially in Mahatma Gandhi University;
- (b) if so, the details thereof; and
- (c) the actions taken/proposed to be taken by the Government/autonomous bodies against such institutions?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR.SUKANTA MAJUMDAR )

(a) to (c): University Grants Commission (UGC) has informed that no such irregularities have come to the notice of UGC. Whenever such incidents are brought to the notice of Government, action is taken as per the provisions of the UGC (Conferment of Autonomous status upon Collages and Measures for Maintenance of standards in Autonomous Colleges) Regulations, 2023.

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